

Sixteenth Loksabha

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Title: The Minister of State (Independent Charge) of the Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH) laid a statement regarding status of implementation of the recommendations contained in 101st and 105th Reports of the Standing Committee on Health and Family Welfare on Demands for Grants (2017-18) Demand No.5, pertaining to the Ministry of AYUSH.

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): I beg to make a statement regarding the status of implementation of the recommendations contained in the 101<sup>st</sup> and 105<sup>th</sup> Reports of the Standing Committee on Health and Family Welfare on Demands for Grants (2017-18) Demand No.5, pertaining to the Ministry of AYUSH.

[Placed in Library, See No. LT 9270/16/18]